

THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

No. III- 06/2024/19017

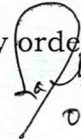
Date-06/12/2024

WRITTEN EXAMINATION TO BE HELD ON 05.01.2025 FOR FILLING UP OF THE POSTS IN THE CADRE OF DISTRICT JUDGE THROUGH LIMITED COMPETITIVE EXAMINATION PURSUANT TO ADVERTISEMENT NO. 12/2024

The Written Examination for filling up of the posts in the cadre of District Judge through Limited Competitive Examination in response to Advertisement No. 12/2024 will be held on **05.01.2025 (Sunday)** as per the following schedule :-

| Date | Venue | Sitting | Subject | Time | Reporting Time |
|------------------------|---------------------------------|-------------------------|----------|-----------------------------|----------------|
| 05.01.2025 (Sunday) | Cambridge School, Cantonment | 1 st Sitting | Paper-I | 08.30 A.M. to 10.30 A.M. | 07.30 A.M. |
| | Road, Cuttack | 2 nd Sitting | Paper-II | 11.30 A.M. to 01.30 P.M. | 11.00 A.M. |

- The list of 83 eligible Officers who are to appear in the Written Examination is annexed herewith. They are advised to download their e-Admit Card for the Written Examination from 10.00 A.M. of 10.12.2024 till 07.30 A.M. of 05.01.2025 by visiting Court's website i.e. www.orissahighcourt.nic.in (Recruitment Corner → Examination Portal → Download admit Card for Written Examination to the posts of District Judge (LCE), 2024). The candidate must bring his/her **original Aadhaar Card along with Admit Card** for admission to the Written Examination.
- Any inconsistency / discrepancy found in the e-Admit Card be immediately brought to the notice of the Recruitment Cell of the Court over phone @ 9437498780 during office hours sufficiently ahead of the date of examination.
- For updates in connection with this recruitment process candidates are advised to visit the Court's website regularly.


By order

06/12/2024

Registrar, Examination

Memo No. 19018(2) //Date-06.12.2024

Copy forwarded to:

- Notice Board of the Court.
- Superintendent, Computer Section with a request to upload the above notice in the Court's Website.


06/12/2024
Registrar, Examination

ANNEXURE

LIST OF ELIGIBLE OFFICERS TO APPEAR IN THE WRITTEN EXAMINATION FOR FILLING UP OF THE POSTS IN THE CADRE OF DISTRICT JUDGE THROUGH LIMITED COMPETITIVE EXAMINATION PURSUANT TO ADVERTISEMENT NO.12/2024

| Sl No | Acknowledgement Number | Roll No. | Name of the Officer | Designation and Present Place of Posting |
|--------------|-------------------------------|-----------------|----------------------------|--|
| 1 | DJL2202400017 | L001 | ABAKASH CHOUDHURY | CIVIL JUDGE SENIOR DIVISION, HINJILICUT |
| 2 | DJL2202400060 | L002 | AJIT KUMAR OTA | CIVIL JUDGE (SENIOR DIVISION), SUNDARGARH |
| 3 | DJL2202400015 | L003 | ALEKHA KUMAR PRADHAN | ADDITIONAL CHIEF JUDICIAL MAGISTRATE, BERHAMPUR, GANJAM |
| 4 | DJL2202400010 | L004 | ALOKMAYEE PRADHAN | SECRETARY, DLSA, JHARSUGUDA |
| 5 | DJL2202400062 | L005 | AMARESH MOHAPATRA | CIVIL JUDGE (SR.DIV.)-CUM- ASST. SESSIONS JUDGE, BANPUR |
| 6 | DJL2202400004 | L006 | AMARESH NAYAK | CIVIL JUDGE (SENIOR DIVISION), KEONJHAR |
| 7 | DJL2202400066 | L007 | AMIT SWAROOP KUMAR SETHA | CIVI JUDGE (SENIOR DIVISION), KARANJIA, MAYURBHANJ |
| 8 | DJL2202400034 | L008 | ANJALI KUMARI PADHY | CHIEF JUDICIAL MAGISTRATE, DHENKANAL |
| 9 | DJL2202400002 | L009 | ANNAPURNA NAYAK | CIVIL JUDGE SENIOR DIVISION ., KENDRAPARA |
| 10 | DJL2202400067 | L010 | ANUPAM PATRA | ADDITIONAL REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI |
| 11 | DJL2202400037 | L011 | APARNA MOHAPATRA | CHIEF JUDICIAL MAGISTRATE, RAYAGADA, RAYAGADA |
| 12 | DJL2202400019 | L012 | ARADHANA SARANGI | ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CUTTACK |
| 13 | DJL2202400065 | L013 | ARUN PATTNAIK | CIVIL JUDGE SENIOR DIVISION, UDALA |
| 14 | DJL2202400044 | L014 | AVINANDITA PANDA | PRESIDING OFFICER STATE WAKF TRIBUNAL ,CUTTACK, CUTTACK |
| 15 | DJL2202400025 | L015 | BANALI TRIPATHY | CHIEF JUDICIAL MAGISTRATE-CUM-CIVIL JUDGE (SENIOR DIVISION), PHULBANI, KANDHAMAL |

| Sl No | Acknowledgement Number | Roll No. | Name of the Officer | Designation and Present Place of Posting |
|-------|------------------------|----------|-----------------------|--|
| 16 | DJL2202400083 | L016 | BIJAYA KUMAR DAS | CIVIL JUDGE (SENIOR DIVISION), MALKANGIRI, MALKANGIRI |
| 17 | DJL2202400050 | L017 | BIMAL RAUL | SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, PARALAKHEMUNDI, GAJAPATI |
| 18 | DJL2202400035 | L018 | BINOD BEHARI SAHOO | ADDL CJM(SPECIAL COURT), BHUBANESWAR, KHURDA AT BHUBANESWAR |
| 19 | DJL2202400077 | L019 | BISHNUDEV JENA | ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ROURKELA |
| 20 | DJL2202400079 | L020 | BISWA BISRUTA KAR | CHIEF JUDICIAL MAGISTRATE, SONEPUR |
| 21 | DJL2202400005 | L021 | BYOMAKESH NAYAK | CIVIL JUDGE (SENIOR DIVISION), BERHAMPUR |
| 22 | DJL2202400045 | L022 | CHHAYAKANTA DASH | CIVIL JUDGE (SENIOR DIVISION), BALASORE |
| 23 | DJL2202400061 | L023 | CHINMAYEE RATHA | CIVIL JUDGE (SENIOR DIVISION)-CUM- ASJ, SOHELA |
| 24 | DJL2202400059 | L024 | CHITTARANJAN MISHRA | DEPUTY SECRETARY, ODISHA STATE LEGAL SERVICES AUTHORITY, CUTTACK |
| 25 | DJL2202400081 | L025 | DEBASISH MOHANTY | CHIEF JUDICIAL MAGISTRATE, MAYURBHANJ, BARIPADA., BARIPADA |
| 26 | DJL2202400058 | L026 | DEEPA DAS | SENIOR CIVIL JUDGE-CUM-ASJ(WOMEN'S COURT)BOUDH, BOUDH |
| 27 | DJL2202400008 | L027 | DILLIP KUMAR SATPATHY | DEPUTY COMMISSIONER OF ENDOWMENTS, BHUBANESWAR |
| 28 | DJL2202400040 | L028 | DIPANKAR PATTANAYAK | REGISTRAR-CUM-ASSISTANT SESSIONS JUDGE, CUTTACK, CUTTACK |
| 29 | DJL2202400020 | L029 | DURBASHA DURGA | CIVIL JUDGE(SENIOR DIVISION), BARAMBA, CUTTACK |
| 30 | DJL2202400071 | L030 | GARGI PATNAIK | ADDITIONAL SENIOR CIVIL JUDGE, PURI, PURI |
| 31 | DJL2202400053 | L031 | GEETANJALI NANDA | SENIOR CIVIL JUDGE-CUM-A.S.J., G.UDAYAGIRI |
| 32 | DJL2202400046 | L032 | HIMANSU SEKHAR BISWAL | CHIEF JUDICIAL MAGISTRATE, KEONJHAR |

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|--------------|-------------------------------|-----------------|----------------------------|--|
| 33 | DJL2202400006 | L033 | INDIRA PRIYADARSHINI | CHIEF JUDICIAL MAGISTRATE, ANGUL |
| 34 | DJL2202400029 | L034 | JANAK ROUT | CHIEF JUDICIAL MAGISTRATE, BALASORE |
| 35 | DJL2202400055 | L035 | JANMEJAYA DAS | CIVIL JUDGE SENIOR DIVISION, ODAGAON, NAYAGARH |
| 36 | DJL2202400033 | L036 | JIBANANANDA PADHY | OFFICER ON SPECIAL DUTY, ESTABLISHMENT OF HIGHCOURT OF ODISHA, HIGHCOURT OF ODISHA |
| 37 | DJL2202400051 | L037 | KAMALA KANTA ROUT | SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, BARGARH |
| 38 | DJL2202400069 | L038 | KAMALAKANTA NAYAK | SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, ANGUL, ANGUL |
| 39 | DJL2202400080 | L039 | LOPAMUDRA MALLA | CHIEF JUDICIAL MAGISTRATE, CUTTACK |
| 40 | DJL2202400057 | L040 | LOPAMUDRA PANDA | CIVIL JUDGE (SENIOR DIVISION) (LR & LTV), ANGUL |
| 41 | DJL2202400026 | L041 | MALAYA KUMAR PRADHAN | CIVIL JUDGE SENIOR DIVISION-CUM-ASSISTANT SESSIONS JUDGE, SALIPUR, CUTTACK |
| 42 | DJL2202400064 | L042 | MANAS KUMAR PANDA | SENIOR CIVIL JUDGE(LR & LTV), BALASORE, BALASORE |
| 43 | DJL2202400082 | L043 | MEENAKSHEE PRIYADARSINEE | PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR, BHUBANESWAR |
| 44 | DJL2202400027 | L044 | MUSARRAT ZAHIN | SR CIVIL JUDGE, KHURDA AT BHUBANESWAR |
| 45 | DJL2202400024 | L045 | NAROTTAM SETHY | CHIEF JUDICIAL MAGISTRATE, GAJAPATI, PARALAKHEMUNDI, PARALAKHEMUNDI,GAJAPATI |
| 46 | DJL2202400030 | L046 | NIBEDITA PANDA | C.J.M, BHADRAK |
| 47 | DJL2202400076 | L047 | NIHAR RANJAN LENKA | REGISTRAR, CIVIL & SESSIONS COURTS, SAMBALPUR, SAMBALPUR |
| 48 | DJL2202400023 | L048 | NIHAR RANJAN SAHOO | REGISTRAR, CIVIL COURTS, MAYURBHANJ, BARIPADA, MAYURBHANJ, BARIPADA |
| 49 | DJL2202400063 | L049 | NIRANJAN PATRA | CIVIL JUDGE SENIOR DIVISION, BARIPADA |

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|--------------|-------------------------------|-----------------|----------------------------|--|
| 50 | DJL2202400012 | L050 | PADMALOCHAN BADAJENA | REGISTRAR CIVIL COURTS, BERHAMPUR |
| 51 | DJL2202400018 | L051 | PRADIP KUMAR PRADHAN | CHIEF JUDICIAL MAGISTRATE, GANJAM AT BERHAMPUR |
| 52 | DJL2202400052 | L052 | PRASANNA KUMAR BEHERA | REGISTRAR, PARALAKHEMUNDI, PARALAKHEMUNDI, GAJAPATI |
| 53 | DJL2202400028 | L053 | PRASANTA KUMAR BEHERA | CHIEF JUDICIAL MAGISTRATE, DEOGARH |
| 54 | DJL2202400021 | L054 | PRAVURAM DAS ADHIKARI | PRESIDING OFFICER, LABOUR COURT, JEYPORE , KORAPUT |
| 55 | DJL2202400056 | L055 | PRITISH KUMAR ROUSTRAY | CIVIL JUDGE (SR.DIVN)-CUM-ASST. SESSIONS JUDGE, CHAMPUA |
| 56 | DJL2202400049 | L056 | PRIYARANJAN BARIK | CHIEF JUDICIAL MAGISTRATE, BARGARH |
| 57 | DJL2202400068 | L057 | PUNNAM JENA | SECRETARY,DISTRICT LEGAL SERVICES AUTHORITY,MAYURBHANJ,BARIPADA, MAYURBHANJ,BARIPADA |
| 58 | DJL2202400070 | L058 | RAGHU NANDAN DAS | PRESIDING OFFICER, LABOUR COURT, SAMBALPUR, SAMBALPUR |
| 59 | DJL2202400047 | L059 | RAJIB LOCHAN SAHU | CHIEF JUDICIAL MAGISTRATE, BHAWANIPATNA, KALAHANDI, BHAWANIPATNA |
| 60 | DJL2202400014 | L060 | RAMAKANTA MOHANTY | SPECIAL OFFICER (ADMINISTRATION), HIGH COURT OF ORISSA, CUTTACK |
| 61 | DJL2202400031 | L061 | S. SUBHALAXMI | SENIOR CIVIL JUDGE (WOMEN'S COURT), JHARSUGUDA |
| 62 | DJL2202400009 | L062 | SABITRI NAYAK | CHIEF JUDICIAL MAGISTRATE, SAMBALPUR, SAMBALPUR |
| 63 | DJL2202400038 | L063 | SANGHAMITRA DASH | CJM, JEYPORE, KORAPUT |
| 64 | DJL2202400036 | L064 | SANTOSH KUMAR AGRAWALA | SENIOR CIVIL JUDGE, PARALAKHEMUNDI |
| 65 | DJL2202400043 | L065 | SARAT KUMAR JENA | CHIEF JUDICIAL MAGISTRATE, KHURDA |
| 66 | DJL2202400007 | L066 | SARITA MOHANTY | CHIEF JUDICIAL MAGISTRATE, KENDRAPARA |

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|--------------|-------------------------------|-----------------|-----------------------------|--|
| 67 | DJL2202400013 | L067 | SARMISTHA DASH | SECOND ADDITIONAL SENIOR CIVIL JUDGE, BERHAMPUR, GANJAM |
| 68 | DJL2202400078 | L068 | SASMITA NANDINI TRIPATHY | CIVIL JUDGE(SR. DIV.), BHADRAK |
| 69 | DJL2202400075 | L069 | SATYA PRAKASH RAY CHOUDHURY | CIVIL JUDGE SENIOR DIVISION, JAJPUR |
| 70 | DJL2202400039 | L070 | SEEMA TRIPATHY | CHIEF JUDICIAL MAGISTRATE, NABARANGPUR |
| 71 | DJL2202400073 | L071 | SHREEMAYEE ACHARYA | CIVIL JUDGE (SENIOR DIVISION), ANGUL |
| 72 | DJL2202400011 | L072 | SMRUTI RANJAN MOHAPATRA | SENIOR CIVIL JUDGE, JHARSUGUDA |
| 73 | DJL2202400072 | L073 | SOUVAGYA RANJAN SWAIN | REGISTRAR CIVIL COURTS-CUM- ASST. SESSIONS JUDGE, SUNDARGARH |
| 74 | DJL2202400016 | L074 | SRUTISNIGDHA DAS | CHIEF JUDICIAL MAGISTRATE, NAYAGARH |
| 75 | DJL2202400003 | L075 | SUCHETA KRUPALINI | REGISTRAR, CIVIL COURTS, KEONJHAR |
| 76 | DJL2202400041 | L076 | SUDHIR KUMAR MISHRA | CIVIL JUDGE (SENIOR DIVISION)-CUM- ASJ-CUM-JMFC, BANKI |
| 77 | DJL2202400074 | L077 | SUDIPTA DEHURY | CIVIL JUDGE SENIOR DIVISION, BHAWANIPATNA, BHAWANIPATNA, KALAHANDI |
| 78 | DJL2202400001 | L078 | SUJATA PRIYAMBADA SWAIN | CHIEF JUDICIAL MAGISTRATE, SUNDARGARH |
| 79 | DJL2202400022 | L079 | SUNANDA PADHY | CHIEF JUDICIAL MAGISTRATE, BALANGIR |
| 80 | DJL2202400048 | L080 | SUNITA KUMARI KHANDELWAL | CIVIL JUDGE(SENIOR DIVISION), BISSAM CUTTACK |
| 81 | DJL2202400042 | L081 | SUSAMA SWAIN | CHIEF JUDICIAL MAGISTRATE, JHARSUGUDA |
| 82 | DJL2202400032 | L082 | SWAPNASHREE NAYAK | CIVIL JUDGE (SENIOR DIVISION)-CUM- A.S.J, (WOMEN'S COURT), JAGATSINGHPUR |
| 83 | DJL2202400054 | L083 | SWAYAM PRAVA ACHARYA | CIVIL JUDGE SENIOR DIVISION (WOMEN'S COURT), NAYAGARH |